## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

65

C.P. No. 38/(MAH)/2016 MA. No. 263/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES: Mrs. Vandana V. Chalke V/s Mrs. Smita A Yeole & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

65 Spenta Mavewala Advocate
for

Respondent

ilb Federal and

Rashmilant

ORDER

MA 263/2017 in CP 38/241-242/NCLT/MB/MAH/2016

List this matter on 22.8.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)